

STATEMENT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON RURAL DEVELOPMENT AND PANCHAYATI RAJ

SHRI SANT BALBIR SINGH (Punjab): [&] Sir, I lay on the Table, a copy (in English and Hindi) of the Statement on Thirty-Sixth Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Rural Development and Panchayati Raj on Action Taken by the Government on recommendations contained in Thirty-second Report (Seventeenth Lok Sabha) on “Pradhan Mantri Gram Sadak Yojana - (PMGSY)” (2022-23) pertaining to the Ministry of Rural Development (Department of Rural Development).

STATEMENTS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

श्रीमती सुमित्रा बाल्मीकी (मध्य प्रदेश): महोदय, मैं अनुसूचित जातियों तथा अनुसूचित जनजातियों के कल्याण संबंधी समिति (2024-25) के निम्नलिखित विवरणों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) में सभा पटल पर रखती हूँ:-

- (i) Final action taken statement of the Government on the recommendations contained in chapter I of the Twenty-eighth Report (Seventeenth Lok Sabha) of the Committee on “Reservation for Scheduled Castes and Scheduled Tribes in Public Sector Oil Companies and Status of allotment of Petrol and Gas agencies (CNG, PNG, LPG etc) and other related Agencies/ Units to Schedule Castes and Scheduled Tribes”; and
- (ii) Final action taken statement of the Government on the recommendations contained in chapter I of the Twenty-ninth Report (Seventeenth Lok Sabha) of the Committee on Review of Functioning of National Scheduled Castes Finance & Development Corporation (NSFDC).”

OBSERVATION BY THE CHAIR

MR. CHAIRMAN: Hon. Members, as we gather in this august House today, from the Chair, I seek to reflect upon a historic milestone in our country’s journey towards democracy.

[&] English Translation of the original speech delivered in Punjabi.